

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 07/HCS

Dated: 17.8.22

**NOTIFICATION**

In view of notification no. 70/Home/2022 dated 15.07.2022 issued by the Home Department, Government of Sikkim, the Hon'ble, the Chief Justice is pleased to declare that the High Court of Sikkim and all the Subordinate Courts of the State shall remain closed on 20<sup>th</sup> August, 2022 on account of "Nepali Bhasa Manyata Diwas".

By Order,

Sd/-  
(K.W. Bhutia)  
**REGISTRAR GENERAL**

Memo No. V (41) Confdl/HCS/ 4397-448  
Dated: 17.8.22  
Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim for his Lordship's kind information.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim for her Ladyship's kind information.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim for her Lordship's kind information.
4. Secretary General, Supreme Court of India, New Delhi 110 001.
5. Secretary to the Government of India, Ministry of Home Affairs, New Delhi - 110 001.
6. Registrar General, High Court of .....
7. Advocate General, Government of Sikkim, Gangtok.
8. Additional Advocate General, Government of Sikkim, Gangtok.
9. Chief Secretary, Government of Sikkim, Gangtok.
10. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
11. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok.
12. Principal District & Sessions Judge, Gangtok.
13. Director, Sikkim Judicial Academy, Sokeythang, Gangtok.

14. Registrar (Judicial Service)-cum-Officer on Special Duty to Hon'ble the Chief Justice, High Court of Sikkim.
15. All District & Sessions Judges.
16. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
17. Central Project Co-ordinator, High Court of Sikkim, Gangtok.
18. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
19. All Chief Judicial Magistrates-cum-Civil Judges.
20. All Civil Judges-cum-Judicial Magistrates.
21. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
22. President, High Court Bar Association, Gangtok.
23. President, Namchi Bar Association, Gangtok.
24. Assistant Solicitor General of India, Gangtok.
24. All District Magistrates.
25. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
26. All Section In-charge, High Court of Sikkim.
27. Notice Board,
28. Guard file and
29. File

  
**REGISTRAR**